

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-302
IB-776/ND/2019

IN THE MATTER OF:

M/s. Vidyut Insulations Pvt. Ltd.

Vs

M/s Bindal & Bindal Batteries Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 19.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Mukesh Sharma and Adv. Raghav Awasthi

For the Respondent

:

ORDER

Arguments Heard. Reserved for orders.



(SUMITA PURKAYASTHA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)